GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QESTION NO. 1689 TO BE ANSWERED ON 06.08.2024

SARVA DAWA SEVAN CAMPAIGN

1689 SHRI V. VIJAYASAI REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Sarva Dawa Sevan or the Mass Drug Administration (MDA) campaign to Eliminate Lymphatic Filariasis (LF) has been successful;
- (b) if so, the details thereof, State-wise;
- (c) whether health workers are going door-to-door to administer anti-filaria medicine in the State of Andhra Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF STATE FOR MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) and (b) Sarva Dawa Sevan or Mass Drug Administration (MDA) is one of the key strategies for Elimination of Lymphatic Filariasis (ELF). Mass Drug Administration (MDA) was adopted as strategy for ELF in 2004 and the same is conducted annually.

As per the information received from National Center for Vector Borne Disease Control (NCVBDC), in India, 345 districts of 20 States/Union Territories are endemic for Lymphatic Filariasis (LF). Out of these 138 (40%) districts have cleared the Transmission Assessment Survey (TAS-I) and stopped the Mass Drug Administration (MDA). The number of districts cleared TAS-I, TAS-II, and TAS-III is 138, 128 and 106 respectively (Cumulative). State wise TAS status is tabulated below:

State wise TAS-1, TAS-2 and TAS-3 status			
State	TAS-1 (Cleared)	TAS-2	TAS-3
	` `	(Cleared)	(Cleared)
Andaman and Nicobar Islands	3	2	2
Andhra Pradesh	9	8	8
Assam	12	12	11
Bihar	0	0	0
Chhattisgarh	3	2	0
Dadra and Nagar Haveli			
and Daman and Diu	3	2	2
Goa	2	2	2
Gujarat	17	16	14
Jharkhand	0	0	0
Karnataka	5	3	3
Kerala	9	9	9
Lakshadweep	1	1	0
Madhya Pradesh	4	3	2
Maharashtra	8	8	8
Odisha	9	9	7
Puducherry	1	1	1
Tamil Nadu	25	25	25
Telangana	14	14	3
Uttar Pradesh	1	1	1
West Bengal	12	10	8
Total	138	128	106

(c) and (d) Out of 13 (erstwhile 10) LF endemic districts of Andhra Pradesh, 9 districts have cleared TAS-I and stopped Mass Drug Administration (MDA). Out of these 9 TAS-I cleared districts, 8 districts have cleared TAS-3 also. Hence, door-to-door to administer anti-filaria medicine in Andhra Pradesh is not undertaken in 2024.
